

Annexure-6

Name of the corporate debtor: LUTHERA WATER SYSTEMS PRIVATE LIMITED; Date of commencement of liquidation: 20-12-2019; List of stakeholders as on: 16-05-2020

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Box Board Packaging	19.01.2020	1,517,603.00	1,517,603.00	Operational debt	NA	NA	NA	41.24%	NA	NA	0.00	-	
2	Trimarti Food Products	26.08.2020	2,162,220.00	2,162,220.00	Operational debt	NA	NA	NA	58.76%	NA	NA	0.00	-	
	Total		3,679,823.00	3,679,823.00					100%			-	-	